

Bypass on NH-52

3087. DR. ARUN KUMAR SARMA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) when the first proposal was accepted for construction of bypass at Lakhimpur on NH-52 and progress made for fixation of alignment, sanctioned and actual start of the work, year-wise;

(b) the target set to complete the construction indicating outlay, sanctioned during the Ninth Plan and proposed for Tenth Plan, year-wise; and

(c) the status of the construction of Choukighat bridge near Biswanath Charali to shorten the length of NH-52 by about 30 kms.?

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS [MAJ. GEN. (RETD.) B.C. KHANDURI]:

(a) A proposal for carrying out feasibility study for the construction of a bypass at Lakhimpur was approved in January, 1991. Based on the feasibility study, Assam PWD submitted proposed alignment for bypass. Since proposal was incomplete and various alternatives were not examined, State PWD was requested for a joint inspection which was carried out in November, 1997. Modified alignment proposal is yet to be received from State PWD.

(b) Does not arise.

(c) In December, 2001, this Ministry returned the proposal for Model study for this bridge to Assam Government. Since then no proposal has been received.

Upgradation of roads from Khurdha to Bolangir in Orissa

3088. SHRI SURENDRA LATH: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government have a proposal for upgradation of the State road from Khurdha to Bolangir via Nayagarh-Daspalla-Boudh and Sonepur in Orissa;

(b) whether there is growing demand also to convert this State Highway to National Highway; and

(c) if so, the steps taken by Government to implement the above proposal?

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS [MAJ. GEN. (RETD.) B.C. KHANDURI]:

(a) No, Sir.

(b) and (c) Presently, there is a ban on declaration of new National Highways due to funds constraint. The Government may, however, consider declaration of very limited length of a few State Highways as National Highways during the course of the Tenth Five Year Plan, keeping in view the traffic needs, *inter-se* priority and availability of funds, after the ban is lifted.

Upgradation of road from Jeypore to Motu in Orissa

3089. SHRI SURENDRA LATH: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government have a proposal for upgradation of State road from Jeypore to Motu via Baipariguda-Mathili-Malkangiri and Kalimela in Orissa;

(b) whether the proposal has been included for upgradation during 2002-03; and

(c) if so, the steps taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS [MAJ. GEN. (RETD.) B.C. KHANDURI]:

(a) No, Sir.

(b) and (c) Do not arise.

Upgradation of road in Karnataka

3090. SHRI JANARDHANA POOJARY: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) what are the guidelines for upgrading a district road into State Highway and State Highway to National Highway;

(b) the number of roads upgraded during the last three years in various parts of the country with revenue implications, State-wise;